

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General Camp at Srinagar)

Subject: Process for regular promotion/regularization of Civil Judges (Jr. Division)/Munsiffs to the post of Civil Judge (Sr. Division)/Sub Judges.

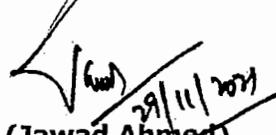
NOTIFICATION

No.: 1393/2021/RG/GS

Dated: 29.11.2021

In continuation to the High Court Notification No. 1393 of 2021/RG/GS dated 19.11.2021, it is hereby notified for the information of all concerned that the Interview of eligible candidates scheduled to be held on 04th and 05th of December, 2021 stands postponed and is now rescheduled to be held on 18th and 19th of December, 2021.

By Order.

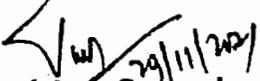

(Jawad Ahmed)
Registrar General

No.: 53300-59/RG/GS

Dated: 29.11.2021

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mrs. Justice Sindhu Sharma,
3. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul,
..... for information of their Lordships.
4. Registrars Judicial, High Court Wing, Jammu and Srinagar,
.... for information and with the request to make all necessary arrangements on the date of interview for smooth conduct of the interview.
5. All Principal District & Sessions Judges, UTs of J&K and Ladakh,
..... for information. The PD&SJ, Leh and Kargil are requested to make necessary arrangements in coordination with IT Section of High Court regarding conduct of the interview through virtual mode of the eligible officer(s), if any, posted in their respective Districts.
6. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court and also to ensure that necessary arrangements are in place for conducting interview of the officers posted in Kashmir and Ladakh through virtual mode.
7. Concerned Officers, _____
8. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.


Registrar General